

Textile Research Association,
Ghaziabad, for the year 1986-
87. [Placed in Library. See No.
LT-5133/87]

passed by the Lok Sabha at its
sitting held on the 24th Novem-
ber, 1987."

12.08 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS, (GENERAL), 1987-88

[English]

THE MINISTER OF STATE IN THE
DEPARTMENT OF EXPENDITURE IN THE
MINISTRY OF FINANCE (SHRI B.K.
GADHVI): I beg to present a statement
(Hindi and English versions) showing the
supplementary Demands for Grants in re-
spect of the Budget (General) for 1987-88.

(ii) "In accordance with the provi-
sions of rule 111 of the Rules of
Procedure and Conduct of Busi-
ness in the Rajya Sabha, I am
directed to enclose a copy of the
All India Council for Technical
Education Bill, 1987, which has
been passed by the Rajya
Sabha at its sitting held on the
20th November, 1987."

ALL INDIA COUNCIL FOR TECHNICAL EDUCATION BILL

[English]

SECRETARY-GENERAL: Sir, I lay on
the Table the All India Council for Technical
Education Bill, 1987, as passed by Rajya
Sabha.

12.09 hrs.

MESSAGES FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to
report the following messages received from
the Secretary-General of Rajya Sabha:-

- (i) "In accordance with the provi-
sions of rule 127 on the Rules of
Procedure and Conduct of Busi-
ness in the Rajya Sabha, I am
directed to inform the Lok Sabha
that the Rajya Sabha, at its sit-
ting held on the 26th November,
1987, passed, in accordance
with the provisions of article 368
of the Constitution of India, with-
out any amendment, the
Constitution (Fifty-sixth Amend-
ment) Bill, 1987, which was

12.10 hrs.

COMMITTEE ON PUBLIC UNDERTAK- INGS

[English]

Thirty-third Report

SHRI VAKKOM PURUSHOTHAMAN
(Alleppey): I beg to present the Thirty-third
Report (Hindi and English versions) of the
Committee on Public Undertakings on Ac-
tion Taken by Government on the recom-
mendations contained in their Thirteenth
Report on Bharat Electronics Ltd—Capacity
Utilisation, Production & Pricing, Research
and Development.